

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 102 of 2011 &
I.A. No. 174 of 2011

Dated: 13th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Vidyut Prasaran Nigam Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.....Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Singh

Counsel for the Respondent(s): Ms. Shikha Ohri for (HERC)
Ms. Surbhi Sharma for R.2 & R.3

ORDER

The learned counsel for the Respondent submits that the reply is being filed today on behalf of Respondent Nos. 2 & 3.

Post the matter for hearing on **12.01.2012.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/SS